

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-123/2003/7896/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 16th September, 2022.

Sub: **Restricted holiday.**

Ref:- Your letter No. MACT/K-A/334/2022/dtd. 13.09.2022 .

Madam,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 16.09.2022 along with station leave permission from the morning of 15.09.2022 till the morning of 17.09.2022**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon would remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/7897-7898/dated , 16-09-2022

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
2. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Ray*